

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulation, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF MAXAM INDIA PRIVATE LIMITED

1.	Name of corporate person	MAXAM INDIA PRIVATE LIMITED	
2.	Date of incorporation of corporate person	November 09, 2006	
3.	Authority under which corporate person is incorporated/registered	Registrar of Companies, Delhi.	
4.	Corporate Identity Number/ Limited Liability Identity Number of corporate person	U74999DL2006FTC155331	
5.	Address of the registered office and principal office (if any) of corporate person	Registered office: 16/10, 1 st Floor, Near Rohtak Road, Karol Bagh, New Delhi-110005	
6.	Liquidation commencement date of corporate person	28 th March, 2025	
7.	Name, address, email address, telephone number and registration number of the Liquidator	Name	Adarsh Sharma
		Registration number of the Liquidator	IBBI/IPA-001/IP-P01256/2018-2019/12045
		Address	J-6A Kailash Colony, New Delhi-110048
		Telephone Number	+919810074285
		Email registered with IBBI	adarsh@adarshca.com
		Email on which claims have to be sent	mipl.vliq@gmail.com adarsh@adarshca.com
8.	Last date of submission of claims	26 th April, 2025	

Notice is hereby given that **MAXAM INDIA PRIVATE LIMITED** has commenced voluntary liquidation on 28th March, 2025

The stakeholders of **MAXAM INDIA PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 26th April, 2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Adarsh Sharma

Liquidator of Maxam India Private Limited

Registration No. IBBI/IPA-001/IP-P01256/2018-2019/12045

AFA valid up-to 31-12-2025

Date: 30-03-2025

Place: New Delhi



फॉर्म ए सार्वजनिक घोषणा

(भारतीय दिवाला एवं शोधन अधिनियम 2017 के विनियम 14 के अंतर्गत)
मैक्सम इंडिया प्राइवेट लिमिटेड के हितधारकों के ध्यानार्थ

प्रारंभिक विवरण	
1. कोर्पोरेट व्यक्ति का नाम	मैक्सम इंडिया प्राइवेट लिमिटेड
2. कोर्पोरेट व्यक्ति के नियमन की तिथि	09 नवम्बर 2006
3. यह प्रतिकरण जिसके अंतर्गत कोर्पोरेट व्यक्ति निर्माणा/पंजीकृत है	कंपनी रजिस्ट्रार, दिल्ली
4. कोर्पोरेट व्यक्ति की कोर्पोरेट पहचान संख्या	U74999DL2006FTC155331
5. कोर्पोरेट व्यक्ति के पंजीकृत कार्यालय और मुख्य कार्यालय (यदि कोई हो) का पता	पंजीकृत कार्यालय: 36/10, प्रथम तल, रोलाक रोड के पास, करोत बाग, नई दिल्ली-110005
6. कोर्पोरेट व्यक्ति के परिसमापन की आरंभ तिथि	08 मार्च 2025
7. परिसमापक का नाम, पता, ईमेल पता, टेलीफोन नंबर और पंजीकरण संख्या	नाम
	परिसमापक का पंजीकरण नंबर
	पता
	टेलीफोन नंबर
	IBBI के साथ पंजीकृत ईमेल
	ईमेल जिस पर दावे भेजे जाते हैं
8. इसे प्रस्तुत करने की अंतिम तिथि	28.04.2025

एतद्वारा सूचित किया जाता है कि मैक्सम इंडिया प्राइवेट लिमिटेड ने 28 मार्च, 2025 को स्वैच्छिक परिसमापन शुरू कर दिया है।

मैक्सम इंडिया प्राइवेट लिमिटेड के हितधारकों से अनुरोध है कि वे 26 अप्रैल, 2025 को या उससे पहले मध 7 के सामने उल्लिखित फॉर्म पर परिसमापक को अपने दावों का प्रमाण प्रस्तुत करें।

विरासत लेनदार अपने दावों का प्रमाण केवल इलेक्ट्रॉनिक माध्यम से प्रस्तुत करेंगे। अन्य सभी हितधारक व्यक्तिगत रूप से डाक द्वारा या इलेक्ट्रॉनिक माध्यम से दावों का प्रमाण प्रस्तुत कर सकते हैं।

दावों के झूठे या भ्रामक प्रमाण प्रस्तुत करने पर दंड लगाया जाएगा।

आदर्श खर्मा

परिसमापक, मैक्सम इंडिया प्राइवेट लिमिटेड

दिनांक: 30-03-2025

पंजीकरण संख्या IBBI/PA-001/IP-P01256/2018-2019/12045

स्थान: नई दिल्ली

AFA 31-12-2025 तक वैध

FORM A PUBLIC ANNOUNCEMENT <i>(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulation, 2017)</i>													
FOR THE ATTENTION OF THE STAKEHOLDERS OF MAXAM INDIA PRIVATE LIMITED													
RELEVANT PARTICULARS													
1. Name of corporate person	MAXAM INDIA PRIVATE LIMITED												
2. Date of incorporation of corporate person	November 09, 2006												
3. Authority under which corporate person is incorporated/registered	Registrar of Companies, Delhi.												
4. Corporate Identity Number/ Limited Liability Identity Number of corporate person	U74999DL2006FTC155331												
5. Address of the registered office and principal office (if any) of corporate person	Registered office: 16/10, 1st Floor, Near Rohitak Road, Karol Bagh, New Delhi-110005												
6. Liquidation commencement date of corporate person	28th March, 2025												
7. Name, address, email address, telephone number and registration number of the Liquidator	<table border="1"> <tr> <td>Name</td> <td>Adarsh Sharma</td> </tr> <tr> <td>Registration number of the Liquidator</td> <td>IBBI/IPA-001/IP-P01256/ 2018-2019/12045</td> </tr> <tr> <td>Address</td> <td>J-6A Kailash Colony, New Delhi-110048</td> </tr> <tr> <td>Telephone Number</td> <td>+919810074285</td> </tr> <tr> <td>Email registered with IBBI</td> <td>adarsh@adarshca.com</td> </tr> <tr> <td>Email on which claims have to be sent</td> <td>mpt.vliq@gmail.com adarsh@adarshca.com</td> </tr> </table>	Name	Adarsh Sharma	Registration number of the Liquidator	IBBI/IPA-001/IP-P01256/ 2018-2019/12045	Address	J-6A Kailash Colony, New Delhi-110048	Telephone Number	+919810074285	Email registered with IBBI	adarsh@adarshca.com	Email on which claims have to be sent	mpt.vliq@gmail.com adarsh@adarshca.com
Name	Adarsh Sharma												
Registration number of the Liquidator	IBBI/IPA-001/IP-P01256/ 2018-2019/12045												
Address	J-6A Kailash Colony, New Delhi-110048												
Telephone Number	+919810074285												
Email registered with IBBI	adarsh@adarshca.com												
Email on which claims have to be sent	mpt.vliq@gmail.com adarsh@adarshca.com												
8. Last date of submission of claims	26th April, 2025												

Notice is hereby given that **MAXAM INDIA PRIVATE LIMITED** has commenced voluntary liquidation on 28th March, 2025.

The stakeholders of **MAXAM INDIA PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 26th April, 2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Adarsh Sharma
Liquidator of Maxam India Private Limited

Date: 30-03-2025
Place: New Delhi

Registration No. IBBI/IPA-001/IP-P01256/2018-2019/12045
AFA valid up to 31-12-2025

FORM A PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulation, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF MAXAM INDIA PRIVATE LIMITED

RELEVANT PARTICULARS

1. Name of corporate person	MAXAM INDIA PRIVATE LIMITED												
2. Date of incorporation of corporate person	November 09, 2006												
3. Authority under which corporate person is incorporated/registered	Registrar of Companies, Delhi.												
4. Corporate Identity Number/ Limited Liability Identity Number of corporate person	U74999DL2006FTC155331												
5. Address of the registered office and principal office (if any) of corporate person	Registered office: 16/10, 1st Floor, Near Rohtak Road, Karol Bagh, New Delhi-110005												
6. Liquidation commencement date of corporate person	28th March, 2025												
7. Name, address, email address, telephone number and registration number of the Liquidator	<table> <tr> <td>Name</td><td>Adarsh Sharma</td></tr> <tr> <td>Registration number of the Liquidator</td><td>IBBI/IPA-001/IP-P01256/ 2018-2019/12045</td></tr> <tr> <td>Address</td><td>J-6A Kailash Colony, New Delhi-110048</td></tr> <tr> <td>Telephone Number</td><td>+919810074285</td></tr> <tr> <td>Email registered with IBBI</td><td>adarsh@adarshca.com</td></tr> <tr> <td>Email on which claims have to be sent</td><td>miplvliia@gmail.com adarsh@adarshca.com</td></tr> </table>	Name	Adarsh Sharma	Registration number of the Liquidator	IBBI/IPA-001/IP-P01256/ 2018-2019/12045	Address	J-6A Kailash Colony, New Delhi-110048	Telephone Number	+919810074285	Email registered with IBBI	adarsh@adarshca.com	Email on which claims have to be sent	miplvliia@gmail.com adarsh@adarshca.com
Name	Adarsh Sharma												
Registration number of the Liquidator	IBBI/IPA-001/IP-P01256/ 2018-2019/12045												
Address	J-6A Kailash Colony, New Delhi-110048												
Telephone Number	+919810074285												
Email registered with IBBI	adarsh@adarshca.com												
Email on which claims have to be sent	miplvliia@gmail.com adarsh@adarshca.com												
8. Last date of submission of claims	26th April, 2025												

Notice is hereby given that **MAXAM INDIA PRIVATE LIMITED** has commenced voluntary liquidation on 28th March, 2025

The stakeholders of **MAXAM INDIA PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 26th April, 2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claims shall attract penalties.

Date: 30-03-2025
Place: New Delhi

Adarsh Sharma
Liquidator of Maxam India Private Limited
Registration No. IBBI/IPA-001/IP-P01256/2018-2019/12045
AFA valid up-to 31-12-2025

Retail As
Registered

Whereas
Reconstru
under Sec
under sec
notice is h
undersign
powers co
mentioned
property a
amount to
each amo
provisions

Name
of the B
Gua

1. Mr. S
Mahendra
Naseerpu
281308, 1
Sanjay C
Naseerpu
281308, 1
Mahendra
Hathras-2

Date- 30

[Pu

Before

IN T
Compar
of Com

In the
LIMIT
HOU
BLOCK

फॉर्म ए सार्वजनिक घोषणा

[भारतीय विवाला एवं शोचन अखमता बोर्ड (स्वैच्छिक परिसमापन प्रक्रिया)
विनियम, 2017 के विनियम 14 के अंतर्गत]

मैक्सम इंडिया प्राइवेट लिमिटेड के हितधारकों के ध्यानार्थ

प्रासंगिक विवरण

1. कॉर्पोरेट व्यक्ति का नाम	मैक्सम इंडिया प्राइवेट लिमिटेड												
2. कॉर्पोरेट व्यक्ति के निगमन की तिथि	09 नवम्बर 2006												
3. यह प्राधिकरण जिसके अंतर्गत कॉर्पोरेट व्यक्ति निगमित/पंजीकृत है	कंपनी रजिस्ट्रार, दिल्ली												
4. कॉर्पोरेट व्यक्ति की कॉर्पोरेट पहचान संख्या	U74999DL2006FTC155331												
5. कॉर्पोरेट व्यक्ति के पंजीकृत कार्यालय और मुख्य कार्यालय (यदि कोई हो) का पता	पंजीकृत कार्यालय: 16/10, प्रथम तल, रोहतक रोड के पास, करोल बाग, नई दिल्ली-110005												
6. कॉर्पोरेट व्यक्ति के परिसमापन की आरंभ तिथि	08 मार्च 2025												
7. परिसमापक का नाम, पता, ईमेल पता, टेलीफोन नंबर और पंजीकरण संख्या	<table> <tr> <td>नाम</td><td>आदर्श शर्मा</td></tr> <tr> <td>परिसमापक का पंजीकरण नंबर</td><td>IBBI/IPA-001/IP-P01256/ 2018-2019/12045</td></tr> <tr> <td>पता</td><td>जी-6ए कैलाश कॉलोनी, नई दिल्ली-110048</td></tr> <tr> <td>टेलीफोन नंबर</td><td>+ 919810074285</td></tr> <tr> <td>IBBI के साथ पंजीकृत ईमेल</td><td>adarsh@adarshca.com</td></tr> <tr> <td>ईमेल जिस पर दावे भेजे जाने हैं</td><td>miolvliia@gmail.com adarsh@adarshca.com</td></tr> </table>	नाम	आदर्श शर्मा	परिसमापक का पंजीकरण नंबर	IBBI/IPA-001/IP-P01256/ 2018-2019/12045	पता	जी-6ए कैलाश कॉलोनी, नई दिल्ली-110048	टेलीफोन नंबर	+ 919810074285	IBBI के साथ पंजीकृत ईमेल	adarsh@adarshca.com	ईमेल जिस पर दावे भेजे जाने हैं	miolvliia@gmail.com adarsh@adarshca.com
नाम	आदर्श शर्मा												
परिसमापक का पंजीकरण नंबर	IBBI/IPA-001/IP-P01256/ 2018-2019/12045												
पता	जी-6ए कैलाश कॉलोनी, नई दिल्ली-110048												
टेलीफोन नंबर	+ 919810074285												
IBBI के साथ पंजीकृत ईमेल	adarsh@adarshca.com												
ईमेल जिस पर दावे भेजे जाने हैं	miolvliia@gmail.com adarsh@adarshca.com												
8. दावे प्रस्तुत करने की अंतिम तिथि	28.04.2025												

एतद्वारा सूचित किया जाता है कि मैक्सम इंडिया प्राइवेट लिमिटेड ने 28 मार्च, 2025 को स्वैच्छिक परिसमापन शुरू कर दिया है।

मैक्सम इंडिया प्राइवेट लिमिटेड के हितधारकों से अनुरोध है कि वे 26 अप्रैल, 2025 को या उससे पहले मद 7 के सामने उल्लिखित पते पर परिसमापक को अपने दावों का प्रमाण प्रस्तुत करें। अन्य सभी हितधारक वित्तीय लेनदार अपने दावों का प्रमाण केवल इलेक्ट्रॉनिक माध्यम से प्रस्तुत करेंगे। अन्य सभी हितधारक व्यक्तिगत रूप से, डाक द्वारा या इलेक्ट्रॉनिक माध्यम से दावों का प्रमाण प्रस्तुत कर सकते हैं। दावों के झूठे या भ्रामक प्रमाण प्रस्तुत करने पर दंड लगाया जाएगा।

आदर्श शर्मा

परिसमापक, मैक्सम इंडिया प्राइवेट लिमिटेड

पंजीकरण संख्या IBBI/IPA-001/IP-P01256/2018-2019/12045
AFA 31-12-2025 तक वैध

दिनांक: 30-03-2025
स्थान: नई दिल्ली